

**HIGH COURT OF SIKKIM
GANGTOK**

No. 38/...../HCS

Date: 31.3.26

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble the Chief Justice is pleased to constitute **High Court Level Accessibility Committee** in terms of the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

High Court Level Accessibility Committee

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| 1. Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge,
High Court of Sikkim | Chairperson |
| 2. Central Project Coordinator | Member |
| 3. Ms. Darshana Gurung, Joint-Registrar (Judicial) | Member |
| 4. Ms. Panita Lama, Assistant Registrar (IT) | Member |
| 5. Mr. Om Prakash Sharma, Assistant Registrar (IT) | Member |
| 6. Mr. Ramesh Sharma, Software Programmer | Member |
| 7. Mr. Robin Subba, Office Superintendent | Member |
| 8. Mr. Kazi Sangay Thupden, Advocate | Member |
| 9. Ms. Dibya Dahal, Advocate | Member |

The Committee shall serve as the nodal authority for taking proactive measures to ensure greater accessibility of judicial processes/infrastructure within the concerned court and for putting in place a system to ensure that every stakeholder in the justice delivery system who is affected by a disability is given reasonable accommodation that they need. The Committee shall ensure the compliance of accessibility protocol outlined in the Standard Operating Procedure of eCommittee and render any assistance in this regard.

This supersedes all previous Notifications.

By Order,

**Sd/-
Registrar
High Court of Sikkim**

Memo No.: 4043-55/HCS
Date: 31.3.26

Copy to:

1. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PPS to Hon'ble Judge-I, High Court of Sikkim.
3. Joint Registrar-cum-Sr. Judgment Writer to Judge-II, High Court of Sikkim.
4. Registrar, High Court of Sikkim
5. Central Project Coordinator, High Court of Sikkim.
6. All concerned officers.
7. All Section In-charge, High Court of Sikkim.
8. File.


31/03/2026
Registrar (Judicial Service)
High Court of Sikkim